

**OFFICE OF
PRINCIPAL CHIEF CONSERVATOR OF FORESTS, HARYANA,
FOREST DEPARTMENT.**

C-18, Van Bhawan, Sector -6, Panchkula Tel/Fax +91 172 2563861, E-mail: cffcpanchkula@gmail.com

No.: D-I-704/453

Dated 05.02.2021

To

The Registrar
National Green Tribunal
Principal Bench, New Delhi

Sub.: O.A. No. 461 of 2019- titled Ram Avtar Yadav vs. Union of India & Ors.

Ref.: Hon'ble National Green Tribunal Order dated

Dear Sir,

As ordered by the Hon'ble National Green Tribunal, New Delhi dated 02.07.2020, please find attached a further report in O.A. No. 461 of 2019 titled Ram Avtar Yadav vs Union of India & Ors. submitted by the Conservator of Forests, South Circle, Gurugram. The undersigned agrees with the report submitted by the Conservator of Forests, South Circle, Gurugram. The report is hereby submitted to the Hon'ble National Green Tribunal for its consideration and further orders.

Encl. as above

Yours faithfully

V. Anwar 05.02.2021
Principal Chief Conservator of Forests (HoFF)
Haryana, Panchkula

STATUS REPORT BASED ON FACTS IN OA NO 461 OF 2019
TITLED RAM AVTAR YADAV Vs UNION OF INDIA & ORS.

In the OA No 461 of 2019, Shri Ram Avtar Yadav, applicant had made a prayer to stop illegal construction of road and other illegal activities at rectangle No 81 in Killa No. 4/2, 5/1, 6/3, 7/1 in Manesar Village, Gurugram District, Haryana in violation of the Forest (Conservation) Act 1980.

The Hon'ble National Green Tribunal while considering the matter on 02.07.2020 has passed the following orders:

"Further report has been filed on 01.07.2020 by the PCCF, Haryana to the effect that the demarcation of the illegal construction is yet to be done. Let further steps be taken to enforce the Rule of Law. Cost of remedial measures, including the cost of restoration be recovered from 2 the law violators and a further report filed before the next by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF."

In the compliance of the order of the Hon'ble Tribunal, the report is submitted as under:

1. That in compliance of the order of the Hon'ble Tribunal, the Distt. Forest office requested the concerned Tehsildar Manesarto conduct demarcation of the land in question to identify violation and illegal construction existing on the forest land.
2. The concerned Tehsildar thereafter issued notices for demarcation to be conducted on 26.11.2020 vide notice dated 23.11.2020 to all concerned with the land in question. It is important to point out that notices were issued in person to all who were found occupying the land in question with illegal construction.



3. On 26.11.2020 in presence of all concerned the demarcation and inspection of the land was conducted and Report of which is submitted as under:

- a. The Divisional Forest officer, Gurugram has written to the office of Tehsildar Manesar to get the demarcation done of Mustil no. 80//8/3, 9/1,10/1, 11/2, 12,13/1,19/2 and Mustil no 81//4/2, 5/1,6/3, 7/1.
- b. In the demarcation carried out the following persons were issued notice
 - a. Ram Avtar Ex Sarpanch (who is also the petitioner in the present case)
 - b. Meer Singh S/o Ram Narayan
 - c. Badan Singh S/o Ram Narayan
 - d. Ved Prakash S/o Roshan Lal
 - e. Numbardaar of the village
 - f. Chokidaar of the village

The Numbardaar and Chokidaar were required to serve upon the illegal occupiers the notice of the concerned Tehsildar, which was duly complied with.

- c. On the date of demarcation and inspection following persons were present:-
 - a. Ram Kishan E Deputy Ranger
 - b. Sheesh Pal Forest Inspector
 - c. Harish Kumar Forest Inspector
 - d. Ram Avtar (Petitioner)
 - e. Badan Singh S/o Ram Narayan
 - f. Ran Singh Forest Conservator
 - g. No other person had come, despite information being received by them.

Along with the Chokidaar. It is important to point out the Chokidaar of the village confirmed that he has informed all the illegal occupiers of the land in question about the demarcation and inspection to be conducted under the orders of this Hon'ble Court.

- d. After recording attendance of those present, the DGPS Machine mapped the entire land in question and found out that there is extensive construction carried



out by certain individuals on Badi Pahari i.e. Rect. No. 80 Killa No. 8/3, 9/1, 10/1, 11/2, 12, 13/1, 19/2 and Choti Pahari i.e. Rect. No. 81 Killa No. 4/2, 5/1, 6/3, 7/1. For the demarcation of this Rect. No. the following process was followed:-

RF - 1 - Mustkeel No. 64 Killa No. 6 South West Boundary Wall Corner.

RF - 2 - Mustkeel No. 64 Killa No. 10 South West Boundary Wall Corner.

RF - 3 - Mustkeel No. 64 Killa No. 11 South West Boundary Wall Corner.

RF - 4 - Mustkeel No. 65 Killa No. 7 North East Boundary Wall Corner.

- e. After inspection and demarcation it was found that the following persons have encroached upon and undertaken illegal construction on the land on the Badi Pahari as under:-

ENCHROCHMENT MAP OF VILLAGE MANESAR BADI PAHADI							
S.No.	Musteel No.	Killa No.	Encrocher Name	Area in Sq ft	Area in sq. Yds	Shown in Drg.	Description
①	80	8/3	Puran S/o Lal Singh	391	43.5		House
②	80	8/3	Gajraj S/o Amar Singh	797	88.5		House
③	80	8/3	Gajraj S/o Amar Singh	1116	124		House
④	80	8/3	Gajraj S/o Amar Singh	683	76		House
⑤	80	8/3	Ram niwas S/o Shri ram	323	36		House
⑥	80	9/1	Ram niwas S/o Shri ram	1962	218		House
⑦	80	9/1	Hansraj S/o Chuttan	4144	460.5		Open Land
⑧	80	10/1	Mukesh S/o Hardwari	2488	276		House
⑨	80	10/1	Bharat bhushan S/o Ramanand	1360	151		House
⑩	80	10/1	Bharat bhushan S/o Ramanand	587	65		House
⑪	80	10/1	Jagat swarup	710	79		House
⑫	80	10/1	Jagat swarup	402	45		House
⑬	80	10/1	Jugal S/o Vishambhar	629	70		House
⑭	80	19/2, 11/2, 12	Arun S/o Ramotar Yadav	1197	133		Boundary wall



Sr NO.	Mustil No.	Killa No.	Name of violator	Action taken
Chhoti Pahari				
1	81	5/1	Meer Singh S/o Ram Narayan	Building Demolished
2	81	5/1	Meer Singh, Badan singh Chotelal S/o Ram Narayan	Building Demolished
3	81	4/2,5/1,6/3,7/1	Manoj, Pawan, Vinod S/o Lallu	Building Demolished
Badi Pahari				
4	80	19/2,11/2,,12	Arun S/o Ramavtar yadav	Building wall Demolished
5	80	9/1	Hansram S/o Chuttan	Open land
6	80	9/1	Ramniwas S/o Shri ram	House Demolished
7	80	9/1	Ramniwas S/o Shri ram	House Demolished
8	80	8/3	Gajraj S/o Amar Singh	House Demolished
9	80	8/3	Gajraj S/o Amar Singh	House Demolished
10	80	8/3	Gajraj S/o Amar Singh	House Demolished
11	80	10/1	Mukesh S/o Handwari	House Demolished

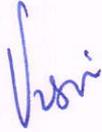
The Range Forest Officer has further submitted that six violators have submitted to the Duty Magistrate that would get the areas under their possession demarcated again within 25 days and also that they would get the encroachments removed on their own. The violators those who have asked for time 25 days for the needful are as under:-

Sr NO.	Mustil No.	Killa No.	Name of violator
1	80	10/1	Jugat S/o Vishambhar
2	80	10/1	Jagat Swaroop
3	80	10/1	Jagat Swaroop
4	80	10/1	Bharat Bhushan S/o Ramanand
5	80	10/1	Bharat Bhushan S/o Ramanand
6	80	8/3	Puran S/o Lal singh

5. The undersigned department on the directions of this Hon'ble Tribunal in this present petition on the request of the petitioner has undertaken the demarcation and inspection of the land in question more than 3 times and has incurred an expense of Rs. 60,000/- which in terms of the order of this Hon'ble Tribunal ought to

be recovered from the offenders including the petitioners as already ordered vide order dated 02.07.2020.

It is submitted that further action against the six violators will be taken after the re-demarcation report. It is further submitted that the directions of Hon'ble Tribunal shall be complied with sincerely.



Conservator of Forests
South Circle, Gurugram



Divisional Forest Officer,
Gurugram
Dated:

आज के रोज अगले लाभवादी निशानदेही दरदरखास्त वन राजका आधिकार
 गुरुग्राम के पत्र क्रमांक 771 का दिनांक 29-10-2020 बाबादेश तहसीलदार -
 मानेसर मुल्कील / कीला नं० $\frac{80}{8/3-9/1-10/1-11/2-12-13/1-19/2}$ $\frac{81}{4/2-5/1-6/3-7/1}$ का
 मौजा मानेसर तहसील मानेसर जिला गुरुग्राम बाब देने मुचना मौजा पर
 पहुंचा। मौजा पर पटवारी हलका राजस्व रिकार्ड व सामान पैमाडिस
 माहित हाजिर है। इसके आतिरिक्त श्री टीकू सर्वेसर D.G.P.S मशीन
 के माध्य हाजिर है मौजा पर वन राजका आधिकारी गुरुग्राम की तरफ
 से रामकिशन ई. डीपी रेन्जर, श्रीश्याल वन करीगा, हरिश कुमार वन
 करीगा, रामोतार ए. मरपंच, अदन सिंह पुत्र रामनारायण व रम्यासिंह वन रक्षा
 व चौकीदार देह मौजा पर हाजिर है। निम्नी हाजरी नोट की गई
 की दरखास्त के माध्य सलाह है।

हाजरी नोट करने के बाद हाजरीन के बाब
 पैमाडिस पुक्ता निशानात पूरे करें। हाजीन के मु०/कीला नं० $\frac{64}{6}$ का
 दक्षिणी पश्चिमी - चारदीवारी का कोना, दुसरा पुक्ता निशान कीला नं०
 $\frac{64}{10}$ का दक्षिणी पश्चिमी कोना, तीसरा पुक्ता निशान कीला नं० $\frac{64}{11}$ का
 दक्षिणी पश्चिमी - चारदीवारी का कोना व चौथा पुक्ता निशान कीला नं०
 $\frac{65}{7}$ की - चारदीवारी का उत्तरी पूर्वी कोना की भी मानते है। अतः
 गए निशानात की भी टीकू सर्वेसर द्वारा D.G.P.S मशीन में फीड करा
 तथा लम्बुसर में अकश शिखरा राजस्व रिकार्ड अनुसार फीड
 करके तसल्ली की गई। कि अतः यह निशानात की पूरी राजस्व
 अनुसार हीक है।

इसके पश्चात सर्वेसर द्वारा फीड किर्मे दुये अकश शिखरा व
 प्राप्त डेटा से कीला नं० $\frac{80}{8/3-9/1-10/1-11/2-12-13/1-19/2}$ $\frac{81}{4/2-5/1-6/3-7/1}$

पुत्रों को मोना पर निशानात ग्राम लक्ष्यार्थ ग्राम लक्ष्य हाजिर आभया की तालिका
 मरहूम गडी 8 मरहूम भारतीय मोला 100 फुट से भी राजस्व रिकार्ड अजुमर पैगडिस
 मरहूम हाजिर आभया की तालिका मरहूम गडी पैगडिस पूर्ण होने उपरान्त पाया
 गया कि बिन्दु नं 1 में मोला नं $\frac{80}{10}$ में पूर्ण पुत्र श्री लाल सिंह ने 43.5 वर्ग
 पर मलान व बिन्दु नं 2-3-4 में मोला नं $\frac{80}{13}$ पर राजराज पुत्र श्री अमरीश
 ने (88.5+124+76) कुल 288.5 वर्ग गज पर मलान व बिन्दु नं 5 में मोला नं $\frac{80}{13}$
 पर रामनेवास पुत्र श्रीराम ने 36 वर्ग गज पर मलान व बिन्दु नं 6 में मोला नं
 $\frac{80}{11}$ पर रामनेवास पुत्र श्रीराम ने 218 वर्ग गज पर मलान व बिन्दु नं 7 में मोला नं $\frac{80}{11}$
 पर हासराज पुत्र श्री कृष्ण ने 460.5 वर्ग गज पर मलान व बिन्दु नं 8 में मोला
 नं $\frac{80}{11}$ पर मुकेश पुत्र श्री हरद्वारी ने 228 वर्ग गज पर मलान व बिन्दु नं 9 में
 मोला नं $\frac{80}{11}$ पर भारतचूषण पुत्र श्री रामानन्द ने (151+65) कुल 216 वर्ग गज
 पर मलान व बिन्दु नं 11-12 में मोला नं $\frac{80}{11}$ पर जगतसप्त ने (79+45) कुल
 124 वर्ग गज पर मलान व बिन्दु नं 13 में मोला नं $\frac{80}{11}$ पर जगल पुत्र
 श्री विशम्बर ने 70 वर्ग गज मलान व बिन्दु नं 14 में मोला नं $\frac{180}{11/2-12-19/2}$ पर
 अरुण पुत्र श्री रामोतार ने 133 वर्ग गज पर चारदीवारी बनाकर थडी पहाडी
 पर नाजायज कब्जा किया हुआ है तथा छोटी पहाडी में नाजायज कब्जा
 किया हुआ है। बिन्दु नं 1 में मोला नं $\frac{81}{5}$ पर मीर सिंह पुत्र श्री रामनारायण
 ने 20 वर्ग गज पर मलान व बिन्दु नं 2 में मोला नं $\frac{81}{5}$ पर मीर सिंह -
 वदन सिंह - छोटे लाल पुत्र श्री रामनारायण ने 934 वर्ग गज पर चारदीवारी
 व बिन्दु नं 3 में मोला नं $\frac{81}{1/2-5/1-5/3-5/1}$ पर मनीज - वदन - विनोद पुत्र श्री लाल
 ने 935 वर्ग गज पर चारदीवारी बनाकर नाजायज कब्जा किया हुआ है जो
 साथ हीलमें Demarcation map में लाल रंग में दिखाया गया है।

अतः माथवाही निशानदेही मोला पर हो चुकी है। रिपोर्ट
 सेवा में पेश है।

(Handwritten signature)

Demarcation Report :-

1. Demarcation for the Badi Pahadi Mustteel No. 80 Killa $\frac{8}{3}, \frac{9}{1}, \frac{10}{1}, \frac{11}{2}, 12, \frac{13}{1}, \frac{19}{2}$, Village Manesar Gurugram has been done by the orders of Revenue officer D.G.P.S.
2. For the demarcation of the above said mustkeel numbers/khasra numbers the process has been adopted as mentioned below:-

- RF-1- Mustkeel No. 64 Killa no. 6 South West Boundary wall Corner.
- RF-2- Mustkeel No. 64 Killa no. 10 South West Boundary wall Corner.
- RF-3- Mustkeel No. 64 Killa no. 11 South West Boundary wall Corner.
- RF-4 - Mustkeel No. 65 Killa no. 7 North East Boundary wall Corner.

Notes:-

1. All dimensions are in Feet unless otherwise mentioned, dimensions in killa block are mentioned in karam for the reference purpose only.
2. Least count unit for revenue measurement is 1Karam-5'-6"=1.676M
4. Sizra dimensions are followed & matched from field book and masavi.
5. This drawing is to be read with drawing no - Sizara Map Manesar.

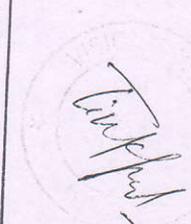
Client:-

Demarcation consultants:-

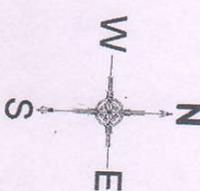
Vision Engineering Consultant

Office No. 222, Radha Palace
Opp. Kamla Nehru park, Civil lines
Gurgaon, Haryana- 122001
Phone- 7290018471

Signature with Seal

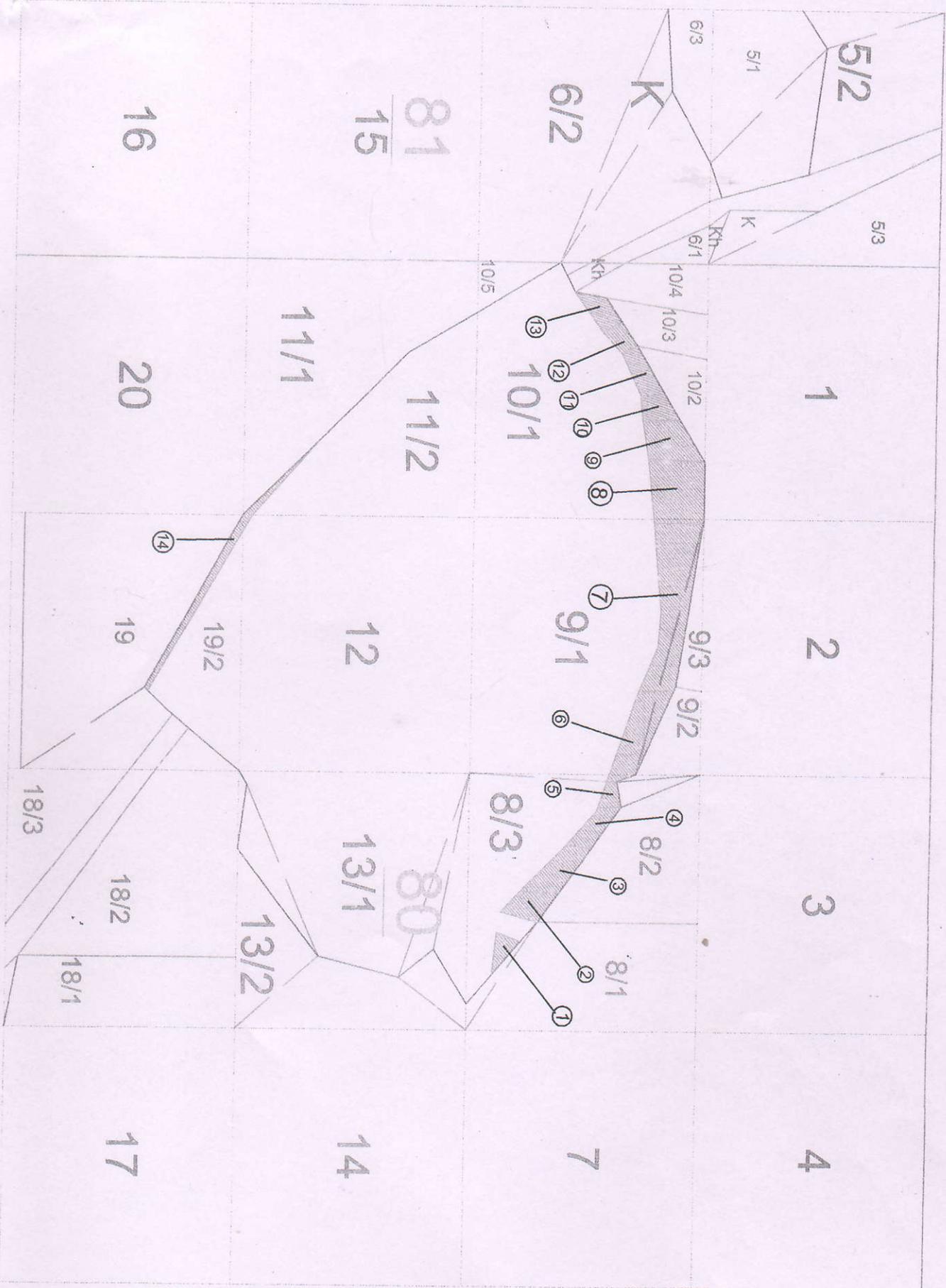


North



Surveyed By	Charu Gautam	Drawn By	Tinku Yadav	Scale:-	
Checked By		Approved By			
Comm. On.	26-11-2020	Final Year	2020-21	1:1	
Completed On	26-11-2020	Sheet Size	A-4		

DEMARCATION MAP OF VILLAGE MANESAR BADI PAHADI



Manesar

ENCHROCHMENT MAP OF VILLAGE MANESAR BADI PAHADI

S.No.	Musteel No.	killa No.	Encrocher Name	Area in Sq ft	Area in sq. Yds	Shown in Drg.	Description
①	80	8/3	Puran S/o Lal Singh	391	43.5		House
②	80	8/3	Gajraj S/o Amar singh	797	88.5		House
③	80	8/3	Gajraj S/o Amar singh	1116	124		House
④	80	8/3	Gajraj S/o Amar singh	683	76		House
⑤	80	8/3	Ram niwas S/o Shri ram	323	36		House
⑥	80	9/1	Ram niwas S/o Shri ram	1962	218		House
⑦	80	9/1	Hansraj S/o Chuttan	4144	460.5		Open Land
⑧	80	10/1	Mukesh S/o Hardwari	2488	276		House
⑨	80	10/1	Bharat bhushan S/o Ramanand	1360	151		House
⑩	80	10/1	Bharat bhushan S/o Ramanand	587	65		House
⑪	80	10/1	Jagat swarup	710	79		House
⑫	80	10/1	Jagat swarup	402	45		House
⑬	80	10/1	Jugal S/o Vishambhar	629	70		House
⑭	80	19, 11, 2, 2, 12	Arun S/o Ramotar Yadav	1197	133		Boundary wall

REGISTERED PROFESSIONAL ENGINEER
 CIVIL ENGINEERING
 No. 12345
 State of Haryana

Demarcation Report :-

1. Demarcation for the Chhoti Pahadi Mustkeel No. 81 Killa $\frac{4}{2}$, $\frac{5}{1}$, $\frac{6}{3}$, $\frac{7}{1}$ village Manesar Gurugram has been done by the orders of Revenue officer D.G.P.S.

2. For the demarcation of the above said mustkeel numbers/khasra numbers the process has been adopted is mentioned below :-

- RF-1- Mustkeel No. 64 Killa no. 6 South West Boundary wall Corner .
RF-2- Mustkeel No. 64 Killa no. 10 South West Boundary wall Corner.
RF-3- Mustkeel No. 64 Killa no. 11 South West Boundary wall Corner .
RF-4 - Mustkeel No. 65 Killa no. 7 North East Boundary wall Corner .

Notes:-

1. All dimensions are in Feet unless otherwise mentioned, dimensions in killa block are mentioned in karam for the reference purpose only.
2. Least count unit for revenue measurement is 1Karam -5'-6"=1.676M
4. Sizra dimensions are followed & matched from field book and masavi.
5. This drawing is to be read with drawing no - Sizara Map Manesar.

Client:-

Demarcation consultants:-

Vision Engineering Consultant

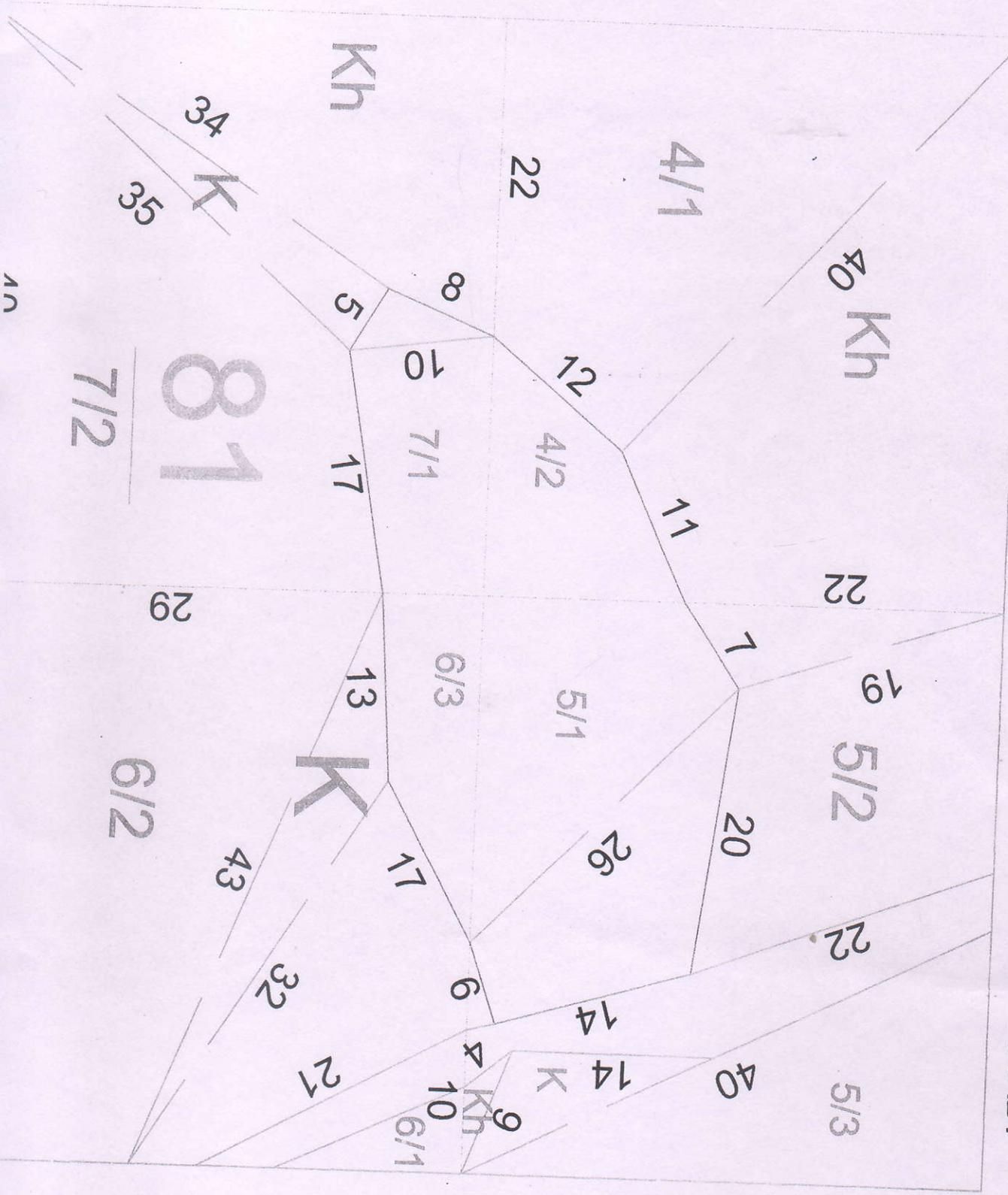
Office No. 222, Radha Palace
Opp. Kamla Nehru park, Civil lines
Gurgaon, Haryana- 122001
Phone- 7290018471

Signature with Seal

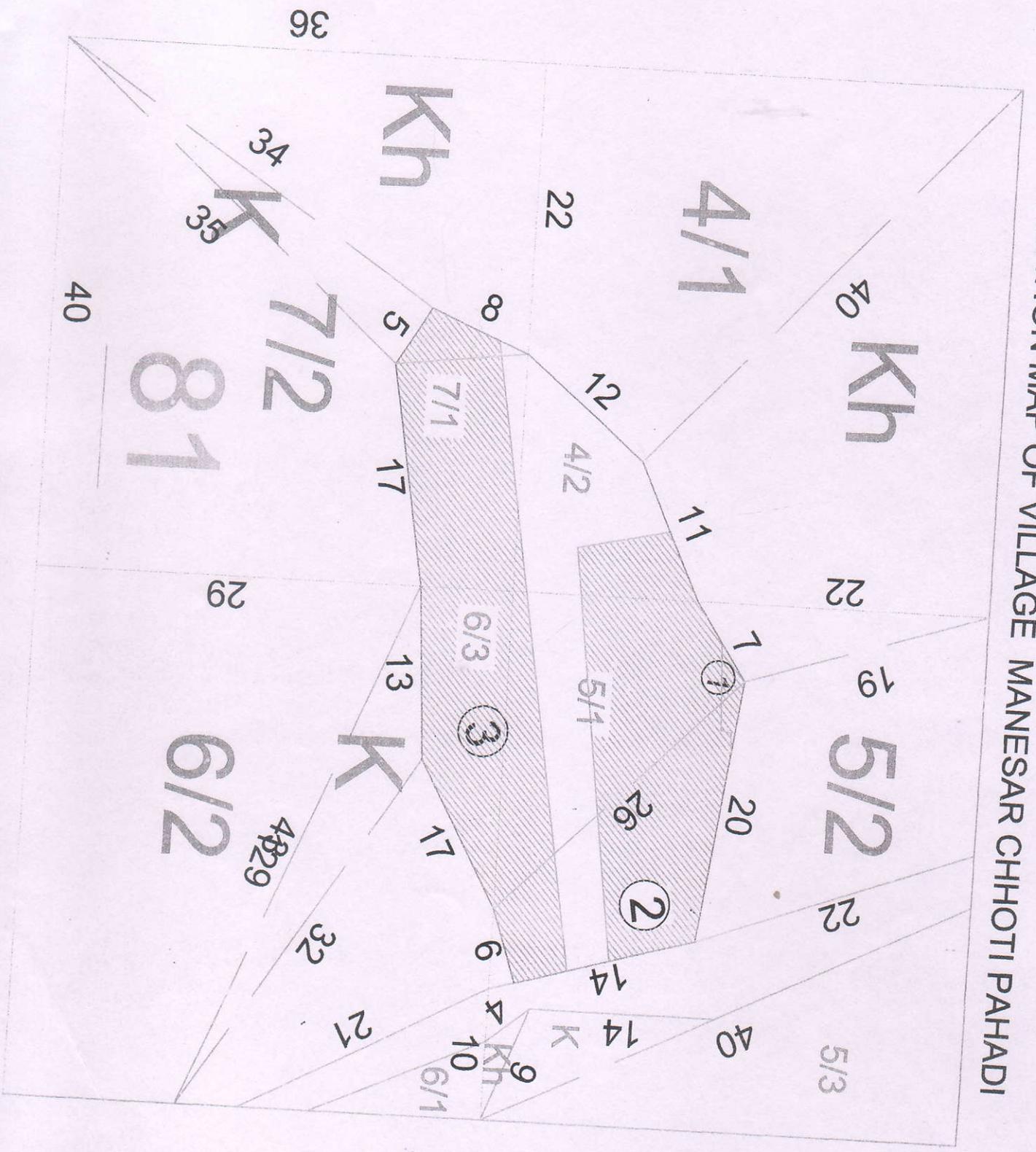


Surveyed By	Charu Gautam	Drawn By	Tinku Yadav	Scale:-	North
Checked By		Approved By			
Comm. On.	26-11-2020	Encl. Year	2020-21	1:1	
Completed On	26-11-2020	Sheet Size	A-4		

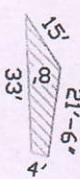
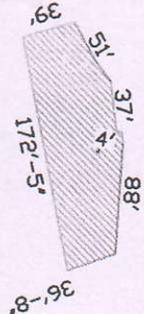
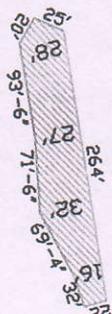
DEMARCATATION MAP OF VILLAGE MANESAR CHHOTI PAHADDI



DEMARCATION MAP OF VILLAGE MANESAR CHHOTI PAHADI



ENCHROCHMENT MAP OF VILLAGE MANESAR CHHOTI PAHADI

S.No.	Musteel No.	Killa No.	Encrocher Name	Area in Sq ft	Area in sq. Yds	Shown in Drg.	Description
①	81	5/1	Meersing S/o Ramnarayan	179	20		Building
②	81	5/1	Meersing, Badan Singh, Chote Lal S/o Ramnarayan	8409	934		Boundary wall
③	81	4 2, 5 1, 6 3, 7 1	Manoj, Pawan, Vinod S/o Lallu	8415	935		Boundary wall

